GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA STARRED QUESTION NO. *238 TO BE ANSWERED ON 22.12.2022

Allocation of Funds under NRDWP

*238. SHRI SUDHAKAR TUKARAM SHRANGARE: SHRIMATI RANJEETA KOLI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of funds allocated/ released/ utilized by Maharashtra, Rajasthan, Jharkhand, Chhattisgarh, Assam and Karnataka under National Rural Drinking Water Programme (NRDWP) during the last three years, year-wise;
- (b) the number of projects completed under the scheme in the said States, particularly in Latur district of Maharashtra, Sikar, Alwar, Karauli, Dholpur and Bharatpur districts of Rajasthan, Latehar and Chatra districts of Jharkhand, Bilaspur, Mungeli and Gaurela-Pendra-Marwahi districts of Chhattisgarh, Darrang district of Assam and Bellary district of Karnataka during the said period;
- (c) the number of project proposals pending under the scheme in the said States particularly in the above-mentioned districts; and
- (d) the fresh steps taken by the Government for approval and implementation of all the pending project proposals under the scheme?

ANSWER

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d) A statement is laid on the table of the House.

Statement referred in reply of Lok Sabha Starred Question No. *238 to be answered on 22.12.2022

(a) to (d) Since August, 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal after subsuming the then National Rural Drinking Water Programme (NRDWP) to provide tap water connection to every rural household by 2024. Details of allocation of Central fund allocated/ released/ utilized by Maharashtra, Rajasthan, Jharkhand, Chhattisgarh, Assam and Karnataka under JJM, in 2019-20, 2020-21, 2021-22 & 2022-23 (as on 15.12.2022) are **annexed**.

Drinking Water being a State subject, it is States, including Maharashtra, Rajasthan, Jharkhand, Chhattisgarh, Assam and Karnataka, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As such State/ UT and district-wise details of individual projects/ schemes for rural water supply, including proposals and approval, are not maintained at the Government of India level.

However, number of steps have been taken to plan and implement JJM in the whole country including Maharashtra, Rajasthan, Jharkhand, Chhattisgarh, Assam and Karnataka with speed, inter alia, which includes joint discussion and finalization of annual action plan (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs, to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

Annex

Annex referred to in Lok Sabha Starred Question No. *238 to be answered on 22.12.2022

Details of allocation of Central fund allocated/ released/ utilized by Maharashtra, Rajasthan, Jharkhand, Chhattisgarh, Assam and Karnataka under JJM, in 2019-20, 2020-21, 2021-22 & 2022-23 (as on 15.12.2022)

(Amount in Rs. Crore)

Maharashtra

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S. No.	Year	Opening Balance	Fund allocated	Fund released	Available fund	Expenditure	State Expenditure
1.	2019-20	248.12	847.97	345.28	593.40	308.04	428.14
2.	2020-21	285.35	1,828.92	457.23	742.58	473.59	324.16
3.	2021-22	268.99	7,064.41	1,666.64	1,935.63	379.18	477.98
4.	2022-23	1,557.65	7,831.25	0.00	1,557.65	817.38	845.44

Rajasthan

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S. No.	Year	Opening Balance	Fund allocated	Fund released	Available fund	Expenditure	State Expenditure
1.	2019-20	313.67	1,301.71	1,301.71	1,615.38	620.31	698.54
2.	2020-21	995.07	2,522.03	630.51	1,625.58	762.04	789.05
3.	2021-22	863.53	10,180.50	2,345.08	3,208.61	1,920.23	1,664.02
4.	2022-23	1,288.46	13,328.60	2,749.65	4,038.11	2,553.88	1,375.12

Jharkhand

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S. No.	Year	Opening Balance	Fund allocated	Fund released	Available fund	Expenditure	State Expenditure
1.	2019-20	75.79	267.69	291.19	382.97	114.58	119.71
2.	2020-21	268.39	572.24	143.06	411.45	286.62	177.73
3.	2021-22	124.83	2,479.88	512.22	637.05	437.21	510.99
4.	2022-23	199.83	2,825.52	706.38	906.21	594.05	701.12

Chhattisgarh

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S. No.	Year	Opening Balance	Fund allocated	Fund released	Available fund	Expenditure	State Expenditure
1.	2019-20	31.58	208.04	65.82	97.40	39.23	37.55
2.	2020-21	58.17	445.52	334.14	392.31	223.80	221.10
3.	2021-22	168.52	1,908.96	477.24	645.76	498.69	488.63
4.	2022-23	147.06	2,223.98	1,111.99	1,259.05	842.69	833.97

(Amount in Rs. Crore)

Assam

			64.4.				
S. No.	Year	Opening Balance	Fund allocated	Fund released	Available fund	Expenditure	State Expenditure
1.	2019-20	359.35	694.95	442.36	811.32	358.87	29.01
2.	2020-21	452.45	1,608.51	551.77	1,004.22	880.44	90.02
3.	2021-22	123.78	5,601.16	4,200.87	4,324.65	2,505.44	312.89
4.	2022-23	1,819.21	6,117.61	1,529.40	3,348.61	2,250.74	239.22

Karnataka

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S. No.	Year	Opening Balance	Fund allocated	Fund released	Available fund	Expenditure	State Expenditure
1.	2019-20	26.61	546.06	546.06	572.67	492.24	297.87
2.	2020-21	80.42	1,189.40	446.36	526.78	349.62	416.38
3.	2021-22	177.16	5,008.80	2,504.40	2,681.56	1,418.56	1,557.92
4.	2022-23	1,263.00	5,451.85	1,362.96	2,625.96	997.53	1,072.66

Source: JJM-IMIS